

(1)

7-9-01

Hon. Mr. Justice R.R.K. Trivedi v. c.
Hon. Mr. S. Dayal, A.M.

Case called. None appeared as
Learned Advocates have struck
the work on the call given by the
Bar Association. Adjourned. List
again on 1-11-01.

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01.11.01

Hon. Mr. Justice R.R.K. Trivedi v. c.
Hon. Mr. G. S. Chadha, AM

List has been revised.
None is present for the applicant.
Sri S.G. Tripathi, counsel for the
respondents is present. CA
is dismissed in default.
No costs.

[Signature]
AM

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NC

hand